

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VENUS ROLLING MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 09-06-2022; List of Stakeholders as on Date: 21-10-2022; Name of IP: Mr. Devendra Singh; Process Number: 1; Last 5 digitof registration number: 10001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				17659300				NA
2	Liquidation costs incurred till date				869780				NA
3	Secured financial creditors	1	507206419	1	498808293		8398126		Annexure 3
4	Unsecured financial creditors	1	15706730	1	14901763		804967		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	639695532	10	63223425		576472107		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	1162608681	12	595462561	0	585675200		